

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2499  
TO BE ANSWERED ON 24.03.2022**

**SAFETY OF WORKERS**

**2499. SHRI BINOY VISWAM:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the total number of safety and occupational health surveys conducted under section 91A of the Factories Act and the number of factories against whom action was taken, State-wise data thereof since 2017;**
- (b) the total number of workers who have suffered permanent injuries or death during the course of their employment since 2017;**
- (c) the total number of accidents, dangerous occurrences or diseases reported in the establishments since 2017; and**
- (d) the total number of complaints made and persons penalised under various sections of the Factories Act since 2017, industry, State and year-wise data for all of the above?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): The Government of India has enacted the Factories Act, 1948 which provides for safety, health and welfare of workers working in the factories registered under the said Act. The Factories Act, 1948 and the rules framed thereunder are enforced by the respective State Governments through the Chief Inspector of Factories/Director of Industrial Safety & Health. Directorate General Factory Advice Service and Labour Institutes (DGFASLI) under Ministry of Labour and Employment has carried out one occupational safety and health survey under section 91-A of the Factories Act, 1948 for silicosis throughout the country and the outcomes of the survey were shared with respective State Governments for appropriate action.**

**Contd..2/-**

**(b): The details of fatal injuries and non-fatal injuries for the year 2017 to 2020 is at Annexure I and Annexure II respectively.**

**(c): The number of dangerous occurrences, and occupational diseases reported in the registered factories covered under the said Act for the years 2017, 2018, 2019 and 2020 are given in Annexure-III and Annexure-IV respectively.**

**(d): The State Factories Directorates/Inspectorates are empowered to take legal action against the occupier and manager of the factory for violating the provisions of the Factories Act, 1948 and the rules framed thereunder. The data on prosecution and convictions under section 92 and 96A of the Factories Act, 1948, as collected from the Chief Inspectors of Factories for the year 2017, 2018, 2019 and 2020 are enclosed herewith as Annexure-V.**

**\*\*\*\*\***

**\*\*\*\*\***

**ANNEXURE REFERED TO IN REPLY TO PART (b) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO: 2499 FOR ANSWER ON 24.03.2022 REGARDING SAFETY OF WORKERS.**

**State/UT-wise details of Fatal Injuries in registered factories (2017 – 2020)**

Sl.	State/UT	2017	2018	2019	2020
1	Andaman and Nicobar Islands	#	#	#	#
2	Andhra Pradesh	68	61	72	66
3	Arunachal Pradesh	*	#	#	#
4	Assam	10	12	4	10
5	Bihar	17	21	8	12
6	Chandigarh	1	#	#	#
7	Chhattisgarh	72	91	86	84
8	DD & DNH	16	25	9	5
9	Delhi	37	5	6	9
10	Goa	5	3	3	6
11	Gujarat	229	263	216	212
12	Haryana	49	45	26	35
13	Himachal Pradesh	14	9	9	8
14	Jammu and Kashmir	#	#	2	2
15	Jharkhand	17	18	21	16
16	Karnataka	49	85	69	45
17	Kerala	16	22	29	14
18	Lakshadweep	*	*	*	*
19	Madhya Pradesh	30	22	44	26
20	Maharashtra	137	142	145	154
21	Manipur	#	#	#	#
22	Meghalaya	3	4	1	1
23	Mizoram	#	#	#	#
24	Nagaland	#	#	#	#
25	Odisha	52	42	32	47
26	Puducherry	3	5	5	1
27	Punjab	20	16	64	28
28	Rajasthan	31	32	32	23
29	Sikkim	*	*	*	*
30	Tamil Nadu	71	84	122	114
31	Telangana	70	43	56	51
32	Tripura	#	2	#	#
33	Uttar Pradesh	58	48	46	66
34	Uttarakhand	9	15	20	15
35	West Bengal	#	39	#	#
Total		1084	1154	1127	1050

**Data Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

**N.B.:** (i) \*: There are no registered factories in this State/UT.  
(ii) #:Data not available/not reported by the CIF/NIL Data.

**ANNEXURE REFERED TO IN REPLY TO PART (b) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO: 2499 FOR ANSWER ON 24.03.2022 REGARDING SAFETY OF WORKERS.**

**State/UT-wise details of Non-Fatal Injuries in registered factories (2017 – 2020)**

Sl.	State/UT	2017	2018	2019	2020
1	Andaman and Nicobar Islands	69	39	43	57
2	Andhra Pradesh	103	182	154	62
3	Arunachal Pradesh	*	#	#	#
4	Assam	54	35	21	19
5	Bihar	80	67	52	22
6	Chandigarh	4	2	1	#
7	Chhattisgarh	84	67	65	117
8	DD & DNH	30	50	49	29
9	Delhi	37	26	23	4
10	Goa	52	36	26	32
11	Gujarat	1189	1036	718	560
12	Haryana	38	27	47	33
13	Himachal Pradesh	27	13	23	18
14	Jammu and Kashmir	1	1	5	1
15	Jharkhand	59	52	42	38
16	Karnataka	358	363	414	215
17	Kerala	236	145	122	79
18	Lakshadweep	*	*	*	*
19	Madhya Pradesh	268	265	299	242
20	Maharashtra	1167	1292	1089	778
21	Manipur	#	#	#	#
22	Meghalaya	3	5	2	3
23	Mizoram	#	#	#	#
24	Nagaland	#	#	#	#
25	Odisha	136	46	40	48
26	Puducherry	35	53	32	26
27	Punjab	117	85	83	40
28	Rajasthan	343	259	188	81
29	Sikkim	*	*	*	*
30	Tamil Nadu	192	205	206	120
31	Telangana	117	45	57	98
32	Tripura	#	6	#	#
33	Uttar Pradesh	52	62	79	69
34	Uttarakhand	15	41	47	41
35	West Bengal	#	23	#	#
<b>Total</b>		<b>4866</b>	<b>4528</b>	<b>3927</b>	<b>2832</b>

**Data Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of states/UTs.

**Note:** (i) \* : There are no registered factories in this state/UT.

(ii) # : Data not available/not reported by the CIF/NIL Data.

**ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO: 2499 FOR ANSWER ON 24.03.2022 REGARDING SAFETY OF WORKERS.**

**State/UT-wise details of Dangerous occurrences in registered factories (2017 – 2020)**

Sl.	State/UT	2017	2018	2019	2020
1	Andaman and Nicobar Islands	69	#	53	#
2	Andhra Pradesh	36	6	8	4
3	Arunachal Pradesh	*	#	#	#
4	Assam	#	#	#	#
5	Bihar	5	3	#	1
6	Chandigarh	3	2	1	#
7	Chhattisgarh	19	37	#	#
8	DD & DNH	#	#	#	#
9	Delhi	41	31	#	11
10	Goa	2	#	5	3
11	Gujarat	353	551	324	202
12	Haryana	34	41	38	51
13	Himachal Pradesh	41	22	29	26
14	Jammu and Kashmir	1	1	5	1
15	Jharkhand	#	#	#	#
16	Karnataka	407	126	483	11
17	Kerala	53	48	83	54
18	Lakshadweep	*	#	#	#
19	Madhya Pradesh	#	1	#	1
20	Maharashtra	192	118	200	144
21	Manipur	#	#	#	#
22	Meghalaya	1	3	#	#
23	Mizoram	#	#	#	#
24	Nagaland	#	#	#	#
25	Odisha	12	5	11	8
26	Puducherry	#	#	#	#
27	Punjab	#	#	#	#
28	Rajasthan	#	#	2	#
29	Sikkim	*	#	#	#
30	Tamil Nadu	81	108	82	95
31	Telangana	32	14	47	22
32	Tripura	#	#	#	#
33	Uttar Pradesh	#	#	#	#
34	Uttarakhand	#	#	#	#
35	West Bengal	#	7	#	#
<b>Total</b>		<b>1382</b>	<b>1124</b>	<b>1371</b>	<b>634</b>

**Data Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of states/UTs.

**Note:** (i) \* : There are no registered factories in this state/UT.

(ii) # : Data not available/not reported by the CIF/NIL Data.

## ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO: 2499 FOR ANSWER ON 24.03.2022 REGARDING SAFETY OF WORKERS.

State/UT-wise details of Occupational Diseases reported in registered factories (2017-2020)

Sl.	State	Occupational Diseases	2017	2018	2019	2020
1	Andaman and Nicobar Islands	-	NIL	NIL	NIL	NIL
2	Andhra Pradesh	-	NIL	NIL	NIL	NIL
3	Arunachal Pradesh	-	*	NIL	NIL	NIL
4	Assam	-	NIL	NIL	NIL	NIL
5	Bihar	-	NIL	NIL	NIL	NIL
6	Chandigarh	-	NIL	NIL	NIL	NIL
7	Chhattisgarh	Silicosis	NIL	2	NIL	NIL
		Silicotuberculosis	7	#	NIL	NIL
		Noise Induced Hearing Loss	13	3	NIL	NIL
8	DD & DNH	-	NIL	NIL	NIL	NIL
9	Delhi	-	NIL	NIL	NIL	NIL
10	Goa	-	NIL	NIL	NIL	NIL
11	Gujarat	Byssinosis	3	NIL	NIL	NIL
		Noise Induced Hearing Loss	13	3	10	6
		Silicosis	4	NIL	NIL	10
12	Haryana	Silicosis	90	43	240	34
13	Himachal Pradesh	-	NIL	NIL	NIL	NIL
14	Jammu & Kashmir	-	NIL	NIL	NIL	NIL
15	Jharkhand	-	NIL	NIL	NIL	NIL
16	Karnataka	-	NIL	NIL	NIL	NIL
17	Kerala	-	NIL	NIL	NIL	NIL
18	Lakshadweep	-	*	*	*	*
19	Madhya Pradesh	-	NIL	NIL	NIL	NIL
20	Maharashtra	Irritant Contact Dermatitis	NIL	NIL	3	NIL
		Silicosis	1	NIL	NIL	NIL
21	Manipur	-	NIL	NIL	NIL	NIL
22	Meghalaya	-	NIL	NIL	NIL	NIL
23	Mizoram	-	NIL	NIL	NIL	NIL
24	Nagaland	-	NIL	NIL	NIL	NIL
25	Odisha	-	NIL	NIL	NIL	NIL
26	Puducherry	-	NIL	NIL	NIL	NIL
27	Punjab	-	NIL	NIL	NIL	NIL
28	Rajasthan	Silicosis	NIL	3	NIL	NIL
29	Sikkim	-	*	*	*	*
30	Tamil Nadu	-	NIL	NIL	NIL	NIL
31	Telangana	-	NIL	NIL	NIL	NIL
32	Tripura	Silicosis	NIL	1	NIL	NIL
33	Uttar Pradesh	-	NIL	NIL	NIL	NIL
34	Uttarakhand	-	NIL	NIL	NIL	NIL
35	West Bengal	-	NA	NIL	NA	NA
<b>Total</b>			<b>131</b>	<b>55</b>	<b>253</b>	<b>50</b>

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) \*: There are no registered factories in this State/UT.  
(ii) NA: Data not reported by the CIF.

**ANNEXURE REFERED TO IN REPLY TO PART (d) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO: 2499 FOR ANSWER ON 24.03.2022 REGARDING SAFETY OF WORKERS.**

**Prosecutions and Convictions under Section 92 and 96 A (2017)**

Sl.	State/UT	2017					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1481	405	510	379	#	5608000
3	Arunachal Pradesh	*	*	*	*	*	*
4	Assam	79	14	8	2	#	#
5	Bihar	166	3	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	1728	282	183	172	#	23849000
8	Daman and Diu & Dadra and Nagar Haveli	#	#	#	#	#	#
9	Delhi	197	150	41	41	#	887000
10	Goa	21	7	6	5	#	130000
11	Gujarat	31460	1515	1639	1580	#	13697500
12	Haryana	7694	1945	1932	1668	#	5999500
13	Himachal Pradesh	378	110	69	69	#	1102000
14	Jammu and Kashmir	132	32	68	68	#	262865
15	Jharkhand	354	30	3	#	#	#
16	Karnataka	632	149	129	114	#	2656500
17	Kerala	136	60	47	40	#	732000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3337	154	11	#	#	506500
20	Maharashtra	584	424	475	475	#	6054000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2371	91	4	#	#	410000
26	Puducherry	4	13	13	#	#	520000
27	Punjab	1062	293	199	17	#	1193600
28	Rajasthan	912	39	19	19	#	132800
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11217	2367	2304	1720	#	22041675
31	Telangana	2708	255	51	45	#	657500
32	Tripura	14	#	4	1	#	500
33	Uttar Pradesh	2280	244	98	#	#	3578000
34	Uttarakhand	105	21	#	#	#	#
35	West Bengal	#	#	#	#	#	#
<b>Total</b>		<b>69052</b>	<b>8603</b>	<b>7813</b>	<b>6415</b>	<b>0</b>	<b>90018940</b>

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

**Note:** (i) \*: There are no registered factories in this State/UT.  
(ii) #: Data not available/not reported by the CIF/NIL.

**Prosecutions and Convictions under Section 92 and 96 A (2018)**

Sl.	State/UT	2018					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1290	170	226	166	#	3721000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	93	29	#	#	#	#
5	Bihar	169	42	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	1827	186	121	31	#	9678000
8	Daman and Diu & Dadra and Nagar Haveli	#	#	#	#	#	#
9	Delhi	250	72	40	40	#	805000
10	Goa	20	5	7	5	#	134000
11	Gujarat	30263	1954	17674	1351	#	11172100
12	Haryana	4049	2543	1216	792	#	3789200
13	Himachal Pradesh	419	95	87	87	#	1684500
14	Jammu and Kashmir	117	#	75	#	#	#
15	Jharkhand	290	24	2	1	#	#
16	Karnataka	683	184	183	84	#	2819200
17	Kerala	154	68	33	37	#	883500
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3480	160	16	#	#	887000
20	Maharashtra	1687	598	268	250	#	5666000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2458	85	1	#	#	10000
26	Puducherry	4	6	5	#	#	194000
27	Punjab	1156	258	288	50	#	1364000
28	Rajasthan	300	35	24	24	#	278000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11280	1863	1917	1877	#	19085300
31	Telangana	3191	770	90	90	#	396500
32	Tripura	10	13	6	#	#	54000
33	Uttar Pradesh	2134	244	98	98	#	3578000
34	Uttarakhand	126	16	126	#	#	#
35	West Bengal	423	41	17	17	#	1713000
<b>Total</b>		<b>65873</b>	<b>9461</b>	<b>22520</b>	<b>5000</b>	<b>0</b>	<b>67912300</b>

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of states/UTs.

**Note:** (i) \*: There are no registered factories in this State/UT.  
(ii) #: Data not available/not reported by the CIF/NIL.

**Prosecutions and Convictions under Section 92 and 96 A (2019)**

Sl .	State/UT	2019					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1234	196	115	96	#	1022000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	122	11	#	#	#	#
5	Bihar	211	32	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	219	312	167	117	#	14744499
8	Daman and Diu & Dadra and Nagar Haveli	#	#	#	#	#	#
9	Delhi	262	48	104	104	#	1109000
10	Goa	16	3	6	5	#	118500
11	Gujarat	15346	2922	1623	1871	#	15098580
12	Haryana	6850	6108	2883	1944	#	15698600
13	Himachal Pradesh	427	147	119	119	#	1270000
14	Jammu and Kashmir	42	18	34	#	#	108400
15	Jharkhand	353	27	3	#	#	#
16	Karnataka	610	247	161	115	1	3067600
17	Kerala	190	57	46	52	#	1272000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3639	144	16	#	#	1588000
20	Maharashtra	2115	636	300	300	#	8283000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2542	69	5	3	#	34000
26	Puducherry	5	13	8	#	#	258000
27	Punjab	1126	29	53	22	#	816000
28	Rajasthan	280	28	25	#	#	203300
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	#	#	#	#	#	#
31	Telangana	1806	388	458	238	#	1746000
32	Tripura	8	8	2	#	#	17000
33	Uttar Pradesh	2354	58	48	48	#	1206500
34	Uttarakhand	16	23	20	#	#	#
35	West Bengal	#	#	#	#	#	#
<b>Total</b>		<b>37231</b>	<b>11524</b>	<b>6196</b>	<b>5034</b>	<b>0</b>	<b>67660979</b>

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of states/UTs.

**Note:** (i) \*: There are no registered factories in this State/UT.  
(ii) #: Data not available/not reported by the CIF/NIL.

**Prosecutions and Convictions under Section 92 and 96 A (2020)**

Sl.	State/UT	2020					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1281	256	18	8	#	317000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	133	5	#	#	#	#
5	Bihar	243	20	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	364	204	108	98	#	4554501
8	Daman and Diu & Dadra and Nagar Haveli	#	#	#	#	#	#
9	Delhi	206	30	33	33	#	70000
10	Goa	12	1	1	#	#	#
11	Gujarat	16397	1466	379	379	#	3615800
12	Haryana	9157	2180	912	598	#	3522500
13	Himachal Pradesh	427	44	#	#	#	#
14	Jammu and Kashmir	26	16	10	10	#	49000
15	Jharkhand	369	11	1	#	#	#
16	Karnataka	694	103	83	27	8	1172000
17	Kerala	197	33	24	14	#	246000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2112	98	4	#	#	114000
20	Maharashtra	2481	405	226	224	#	6408000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2606	77	#	#	#	#
26	Puducherry	5	4	4	#	#	#
27	Punjab	1102	9	16	2	1	256700
28	Rajasthan	283	31	4	#	#	60000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	10927	2231	1089	1067	1	10242500
31	Telangana	2668	184	111	98	#	1840000
32	Tripura	4	#	#	#	#	#
33	Uttar Pradesh	2391	70	5	5	#	194000
34	Uttarakhand	19	12	19	#	#	#
35	West Bengal	#	#	#	#	#	#
<b>Total</b>		<b>54104</b>	<b>7490</b>	<b>3047</b>	<b>2563</b>	<b>10</b>	<b>32662001</b>

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of states/UTs.

**Note:** (i) \*: There are no registered factories in this State/UT.  
(ii) #: Data not available/not reported by the CIF/NIL.

\*\*\*\*\*